## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 154/2007 **CA. NO**.

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2016

NAME OF THE COMPANY: Balraj Malhotra & Ors. V/s. M/s. Srijee Estates & Investment Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

L. Ishita Srivastava Adv. Petitioner Shuts

d. Isha I Kumor Adv. Resp 1,4 & 5 9 Humor

## ORDER

Ld. Counsels for both the parties confirm that the settlement has been arrived at and the MoU executed. Let the same be filed before this Bench duly supported by the Affidavits and for recording of the statement of the authorized representatives.

2. To come up on 28.09.2016.

(Ina Malhotra)
Member Judicial